

Last date of EOI has been extended up to 30-09-2024
by the 3rd COC of CD held on 3/09/2024

News paper details

English - News paper
Hindu Business line

All Kerala -

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Kau Mudhi

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR OF M/s SAPTHA ZEAL PRIVATE LIMITED OPERATING IN THE FILED OF MAN POWER SUPPLY AND SECURITY AGENCY SERVICES IN KERALA. (Undersub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/LLP No.	SAPTHA ZEAL PRIVATE LIMITED CIN :U51909KL2004PTC017551
2. Address of the registered office	Roshni House, Kumarapuram Medical College P.O, Thiruvananthapuram, Kerala, India, 695011
3. URL of website	NIL
4. Details of place where majority of fixed assets are located	Roshni House, Kumarapuram Medical College P.O, Thiruvananthapuram, Kerala, India, 695011
5. Installed capacity of main products / services	NA
6. Quantity and value of main products/services sold in last financial year	Revenue ₹ 26.29crs.
7. Number of employees/ workmen	1400 employees as on CIRP date - 30/05/2024
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	By Emailing to Resolution Professional- szpdcirp@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	By Emailing to Resolution Professional- szpdcirp@gmail.com
10. Last date for receipt of expression of interest	27/8/2024
11. Date of issue of provisional list of prospective resolution applicants	06/09/2024
12. Last date for submission of objections to provisional list	11/09/2024
13. Date of issue of final list of prospective resolution applicants	21-09-2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26-09-2024
15. Last date for submission of resolution plans	26-10-2024
16. Process email id to submit Expression of Interest	szpdcirp@gmail.com
Registration Number of the Resolution Professional	IBBI/1PA-001/1P-P-02331/ 2020-2021/13517
Registered Address of the Resolution Professional	CA Rajmohan R Rajbhavan, Krishnapuram St No 6, 514-12/1, Ollukkara (PO), Thrissur - 680655
Place : Thrissur Date : 12/08/2024	For SAPTHA ZEAL PRIVATE LIMITED (Under CIRP) (S/d) CA & IP Rajmohan R (Resolution Professional) IBBI/1PA-001/1P-P-02331/2020-2021/13517

RAJMOHAN R
FCA. ACS. IP. RV. CAIIB. DISA

Rajmohan R
Insolvency Professional
Regn.No: IBBI / IPA-001/IP -
-P-02331/2020-2021/13517

